

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 26th February, 2015
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 164/2014(CZ)	Govin Ram Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
2.	Original Application 165/2014 (CZ)	Dinesh kumar Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
3.	Original Application 166 /2014 (CZ)	Ram Gopal Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
4.	Original Application 167 /2014 (CZ)	Jeevraj Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
5.	Original Application 168 /2014 (CZ)	Chhotu das Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
6.	Original Application 169 /2014 (CZ)	Bhag Chand Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
7.	Original Application 170 /2014 (CZ)	Soji Ram Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
8.	Original Application 171/2014 (CZ)	Shyam Lal Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
9.	Original Application 172 /2014 (CZ)	Sharif Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
10.	Original Application 173 /2014 (CZ)	Raj kishore Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
11.	Original Application No. 93/2014 W.P.9767/08	M/s Saraswati Spin Dye Private Ltd. Vs. Rajasthan State P.C.B & Ors.		

12.	Original Application No. 25/2014 (M.A.No.654/14) (M.A.No.717/14)	Babulal Banjara Vs. State of M.P. & 9 Ors.	Mr. Om. S. Shrivastava, Adv. Mr. Dharamveer Sharma Ms. Parul Bhadoria, Adv. For - MPPCB Mr. Anand Tiwar, Adv. for R- 1,2,4 & 5 Mr. Yadvendra Yadav, Adv.(CGWB) Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Vishal Bhatnager Adv. Mr. Akash Telang Adv.	
13.	Original Application No. 110/2014	Sukhram Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv.	
14.	Original Application No.142/2014 (CZ)	Shri Kapil Malaiya & 2 Ors. Vs. Union of India & 9 Ors.	Mr. Shantanoo Saxena Adv. Mr. Yadvendra Yadav Adv. For R-5 Mr. Dharamveer Sharma for R- 9 Mr. Om. Shankar Shrivastava Adv. Mr. Rajeev jain Adv.	

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